

(c) how many such persons have applied and how many have been re-employed, and

(d) whether there is any criteria laid down for re-employment of these employees?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a), (b) and (d) Provided the subsequent record of the person is not such as to disqualify him for employment under Government, it has been decided that his participation in the activities of the Rashtriya Swayam Sewak Sangh in 1948-49 and his removal or dismissal from Government service on that account will not be regarded as a permanent bar to his fresh appointment under Government. Such persons are, therefore, eligible to be considered along with other candidates, for fresh employment under Government, subject to availability of suitable vacancies.

(c) The required information is not readily available

#### A S.C. Employees

**848. Shri S. M Banerjee** Will the Minister of Defence be pleased to state

(a) whether steps have been taken to regularise the services of the employees under A S C Supply Depots, and

(b) if so, the nature thereof?

**The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh-rao Gaekwad).** (a) and (b) The question whether any and, if so, what categories of these employees may be brought on the regular establishment is under examination

#### Chartered Plane for the Finance Minister

**849. Shri E.V.K. Sampath:** Will the Minister of Finance be pleased to state

(a) whether a specially chartered plane was used by the Finance Minister to go to Hyderabad recently, on

his way to Kurnool to open a Medical College and

(b) if so, the cost involved in this connection?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) In accordance with rules made by Government regarding the use of I A F aircraft by Ministers of the Central Government, a plane was requisitioned for the Finance Minister's journey on tour to Hyderabad on the 20th July, 1957 en route to Kurnool and for the return journey from Hyderabad on the 22nd July 1957

(b) This is a matter of debit being raised by the Defence Ministry against the Cabinet grant (No 52—Sub-head A—3 Tour Expenses")

#### Nepalis as Backward Class

**850 Shri Manaan** Will the Minister of Education and Scientific Research be pleased to state

(a) whether Nepalis are recognised as one of the educationally Backward Classes and whether they are extended all the stipendary facilities under the Scheduled Castes, Scheduled Tribes and other Backward Classes Scholarship scheme, and

(b) the number of Nepalis students and their categories who have received such stipendary facilities so far since the inception of the above scheme?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali).** (a) The caste Nepali" is recognised as 'Other Backward Class' in Assam, West Bengal and Sikkim for purpose of the award of scholarships, under the Government of India scheme of Scholarships to the Scheduled Castes, Scheduled Tribes and Other Backward Classes

(b) A statement giving the necessary information from the year 1953-54, onwards is laid on the Table of the Lok Sabha [See Appendix II, annexure No 84] Information prior to this period is not available